

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-162/ND/2017

IN THE MATTER OF:

M/s. Royal Caterers (P) Limited

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner/Applicant : Ms. Geeta Wadhwa, Prac. Co. Secretary

For the Respondents :-

ORDER

Learned Counsel for the petitioner is present. The Petitioner is directed to furnish the Minutes Book of the Annual General Meeting held as well as minutes of the Board on or before the next date of hearing.

For this purpose, post the matter on 28.11.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.11.2017